GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4205 ANSWERED ON:20.04.2000 ALLOTMENT UNDER IAY RAGHURAJ SINGH SHAKYA

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the target fixed under the Indira Awas Yojana as per article 13 of the constitution, Panchayat-wise;

(b) whether no house under the Indira Awaas Yojana has been constructed in Gram Panchayat, Nourmay, Barnahal Development Block, District Mainpuri, U.P. since 1995; and

(c) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT

(SHRI SUBHASH MAHARIA)

(a): Under Indira Awaas Yojana targets are fixed at State and district level by the Ministry of Rural Development.

(b) & (c): The information is being collected and will be laid on the Table of the House.